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7. Bhagirath Gramin Bank, Sitapur	19-9-76	Sitapur
8. Ballia Kshetriya Gramin Bank, Ballia	25-12-76	Ballia
9. Sultanpur Kshetriya Gramin Bank, Sultanpur	8-2-77	Sultanpur
10. Hardoi-Unnao Gramin Bank, Hardoi	7-6-77	Hardoi Unnao
11. Kanpur Kshetriya Gramin Bank, Kanpur	27-2-80	Kanpur
12. Sravasthi Gramin Bank, Bahraich	4-3-80	Bahraich
13. Etawah Kshetriya Gramin Bank, Etawah	18-3-80	Etawah
14. Kshetriya Kisan Gramin Bank, Mainpuri	20-5-80	Mainpuri
15. Kisan Gramin Bank, Badaun	19-5-80	Badaun

West Bengal

1. Gaur Gramin Bank, Malda	2-10-75	West Dinajpur Malda Murshidabad
2. Mallabhum Gramin Bank, Bankura	9-4-76	Bankura Purulia Midnapur
3. Mayurakshi Gramin Bank, Suri	16-8-76	Birbhum Hoogly;
4. Uttar Banga Kshetriya Gramin Bank, Cooch- Behar	7-3-77	Jalpaiguri Cooch-Bihar & Darjeeling

Setting up of Pelletisation Plant in Mangalore

3006. SHRI S. M. KRISHNA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government have by now taken a decision to set up the pelletisation plant in Mangalore;

(b) whether a token provision of Rs. 10 lakhs was made in the current financial year for the Mangalore plant;

(c) whether in view of the situation arising from Iran's inability to lift the ore from Bailadila Plant;

Government will take urgent steps to take up the Mangalore plant; and

(d) how long will it take to commission?

THE MINISTER OF COMMERCE & STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The proposal is under the consideration of the Government.

(b) Yes, Sir.

(c) The supply of iron ore concentrate to Iran is to be made from the Kudremukh Iron Ore Project and not from the Bailadila Plant.

(d) It will take about 43 months from the date of approval of the Project for commercial production to commence.

Payment of House Rent Allowance to Officers of Public Undertakings

3007. SHRI S. M. KRISHNA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any yardstick has been laid down for the payment of House Rent Allowance to the officers and Directors of the Public Undertakings under his Ministry; if so, what and if not, the reasons therefor;

(b) the names of the Senior Executives and Directors of the Bharat Aluminium Co. Ltd. (BALCO) based in the capital who are in receipt of House Rent Allowance amounting to more than Rs. 1000 per mensem; and

(c) whether it had the approval of the Bureau of Public Enterprises under the Ministry of Finance?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) No yardstick for the payment of House Rent Allowance to Officers and Directors has been laid down by this Ministry. However, Ministry of Finance, Bureau of Public Enterprises have issued guidelines for payment of House Rent Allowance to officers in Public Sector Enterprises. Directors in Public Sector Undertakings are governed by the terms and conditions laid down in their appointment orders, in respect of House Rent Allowance.

(b) None of the Senior Executives and Directors of Bharat Aluminium Co. Ltd. based in the Capital, is in receipt of House Rent Allowance amounting to more than Re. 1000.00 per month.

(c) Does not arise.

Promotional Prospects of Non-Gazetted Staff working in Income Tax Department

3008. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Central Board of Direct Taxes has appointed a Committee to examine the promotional prospect of the Non-gazetted staff working in the Income-tax Department;

(b) if so, what are its terms of reference; and

(c) by what time, Committee is likely to submit its report?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No Committee has been appointed to examine the promotional prospects of Non-gazetted staff in the Income-tax Department.

(b) and (c). Does not arise.

Expenditure and Grant in Office Contingency of C.D.A., Patna

3009. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) what is the total expenditure and grant in office contingency of Controller of Defence Accounts, Patna for the financial year 1978-79 and 1979-80;

(b) whether it is a fact that the expenditure was incurred unevenly in the month of March, 1979 to spend funds on luxurious items keeping aside important items; and

(c) if so, what step Government propose to control such expenditure and allocate properly on essential items?